

भारत सरकार
GOVERNMENT OF INDIA



लद्दाख का राजपत्र The Ladakh Gazette

एस.जी.-एल.डी.-अ.-25032026-1702
SG-LD-E-25032026-1702

असाधारण
EXTRAORDINARY
प्राधिकार से प्रकाशित
PUBLISHED BY AUTHORITY

लद्दाख, 25 मार्च, 2026
LADAKH, WEDNESDAY, MARCH, 25, 2026

Part II - Section 3

केन्द्र-शासित प्रदेश लद्दाख प्रशासन
ADMINISTRATION OF UNION TERRITORY OF LADAKH

HOUSING & URBAN DEVELOPMENT DEPARTMENT

NOTIFICATION

Ladakh, the 9th of March, 2026

S.O 163_ In exercise of the powers conferred by section 307 and all other enabling provisions of the Jammu and Kashmir Municipal Act, 2000, (Act No. X of 2000), and in supersession to all earlier notifications on the subject matter, the Lieutenant Governor (Administrator) of Union territory of Ladakh, hereby makes the following rules regulating the method of recruitment to the post of **Executive Officer** in the Urban Local Bodies Institutions (Management), namely:

1. Short title and commencement: -

- a. These rules may be called the Ladakh Administration, **Executive Officer** in Urban Local Bodies Institutions (Management) Services, “Group B Gazetted Post” Recruitment Rules, 2026.

- b. These rules shall come into force from the date of their publication in the Official Gazette.
2. **Number of posts, classification, and Level in the Pay Matrix:** - The number of said posts, its classification and Level in the Pay Matrix attached thereto shall be as specified in paras 2, to 4 of the Schedule annexed hereto.
3. **Method of recruitment, age limit, other qualifications:** - The method of recruitment, age limit, qualifications and other matters relating to said posts shall be as specified in paras 5 to 13 of the Schedule annexed hereto.
4. **Provision for Resident criteria for appointment by direct recruitment:** - The eligibility for appointment will be subject to residency requirements prescribed in any Act, Regulations or Order in force in the Union territory of Ladakh.
5. **Disqualification.** - No person,
(a) who has entered into or contracted a marriage with a person having spouse living;

OR

(b) who is having a spouse living, has entered into or contracted a marriage with any person (s) shall be eligible for appointment to the said post.
- Provided that the Lieutenant Governor (Administrator) of Ladakh may, if satisfied that such marriage is permissible under the personal law, applicable to such person(s) and the other party to the marriage or there are other grounds for so doing, exempt any person from the operation of these rules.
6. **Power to relax:** - Where the Lieutenant Governor (Administrator) is of the opinion that, it is necessary or expedient to do so, he may, by order for reasons to be recorded in writing and in consultation with UPSC, relax any of the provisions of these rules with respect to any class or category of persons.
7. **Savings:** - Nothing in these rules shall affect reservations, relaxation in age-limit and other concessions required to be provided for Scheduled Castes, Scheduled Tribes, and other special categories in accordance with the Rules, Instructions or Orders issued by the Administration of Union territory of Ladakh.

By order and in the name of Lieutenant Governor of Ladakh.

SANJIT ROBERT
RODRIGUES

Digitally signed by SANJIT
ROBERT RODRIGUES
Date: 2026.03.25 13:22:28
+05'30'

**Sd/-
Sanjit Rodrigues, IAS**

Administrative Secretary,
Housing & Urban Development Department.

Copy to the: -

1. Secretary, Union Public Service Commission.
2. Joint Secretary (Jammu, Kashmir & Ladakh), Ministry of Home Affairs, Government of India.

Copy also to the: -

1. All Administrative Secretaries.
2. Secretary to Hon'ble Lieutenant Governor UT Ladakh.
3. Administrative Secretary, General Administration Department.
4. Deputy Commissioners/CEO, LAHDC, Leh/Kargil.
5. Director Urban Local Bodies UT Ladakh.
6. All Head of the Departments.
7. Joint Director, Information.
8. Technical director, NIC, Leh.
9. Superintendent, Archives, Archaeology & Museums.
10. Private Secretary to Chief Secretary, Ladakh for information of the CS.
11. Private Secretary to Chairman/Chief Executive Councilor, LAHDC, Leh/Kargil for information of the Hon'ble CECs.
12. Stock file (w.2.s.c).

Atul Singh Mankotia (JKAS)

Under Secretary.

Housing & Urban Development Department.

SCHEDULE

RECRUITMENT RULES FOR THE POST OF EXECUTIVE OFFICER IN LADAKH URBAN LOCAL BODIES INSTITUTIONS (MANAGEMENT)

1	Name of Post	Executive Officer		
2	Number of Post (Year 2023)	02* (Two) 2026 *Subject to variation dependent on workload		
3	Classification	General Central Service Gazetted (non-ministerial) Group “B”		
4	Level of the Pay Matrix	Level-8 (47600-151100) in the pay matrix		
5	Whether Selection Post or Non-Selection Post.	Selection Post		
6	Age limit for Direct Recruits.	Not Applicable.		
7	Educational and other qualifications required for direct recruits.	Essential: Qualification: Not Applicable Experience: Not Applicable Desirable: Qualification: Not Applicable Experience: Not Applicable		
8	Whether age and educational qualifications prescribed for the direct recruits will apply in the case of promotees?	Age: Not Applicable Educational Qualification: Not Applicable		
9	Period of probation, if any.	Not Applicable		
10	Method of Recruitment, whether by Direct Recruitment or by Promotion or by deputation/transfer and Percentage of the vacancies to be filled by various methods.	Method	Percentage	
		Promotion failing which Deputation including Short Term Contract	100	
11	In case of recruitment by promotion /deputation /transfer, grades from which promotion /deputation /transfer to be made.	Promotion: From Assistant Sanitation Officer (Pay Level 6-F) and Secretary (Pay Level-6E) in the pay matrix with Six (06) years regular service in the grade. Note: The eligibility list for promotion shall be prepared with reference to the date of completion by the officers of the prescribed qualifying service in the respective grade/post. Deputation (Including Short Term Contract): Officers under the Central Government/State Government/Union territories/Autonomous/Statutory organization / Public Sector Undertakings / University/ Recognized Research Institution: a) (i) Holding analogues post on regular basis in the parent cadre/department;		

		OR (ii) With 02 (two) years regular service in the Pay Level-7 in the pay matrix or equivalent in the parent cadre/department; and b) Possessing the following educational qualifications and experience: Essential: (i) Bachelor degree from a recognized University/Institute. (ii) Two years' experience in the field of Local Self-Government or urban planning or municipal work. Desirable: Diploma in Urban Management or Diploma in Local Self Government from a recognized University/Institution. Standard Note: Where juniors who have completed their qualifying/eligibility service are being considered for promotion, their senior would also be considered provided they are not short of the requisite qualifying / eligibility service by more than half of such qualifying /eligibility service or 2 years, whichever is less and have successfully completed their probation period for promotion to the next higher grade along with their juniors who have already completed such qualifying/eligibility service The eligibility list for promotion shall be prepared with reference to the date of completion by the officers of the prescribed qualifying service in the respective grade/post. The departmental officers in the feeder category who are in the direct line of promotion shall not be eligible for consideration for appointment on deputation. Similarly, the deputationists shall not be eligible for consideration for appointment by promotion. The period of deputation including the period of deputation in another ex-cadre post held immediately preceding this appointment in the same or some other organization/department of the Central Government shall ordinarily not exceed three years. The Maximum age limit for appointment by deputation shall be Not exceeding 56 years as on the last date of receipt of applications.
12	If a D.P.C exists, what is its composition?	Departmental Promotion Committee: 1. Administrative Secretary, H&UDD – Chairman. 2. Administrative Secretary, GAD - Member 3. Director, Urban Local Bodies - Member Departmental Confirmation Committee: 1. Not Applicable (Chairman)
13	Circumstances in which Union Public Service Commission is to be Consulted in making recruitment.	Consultation with UPSC is not necessary.

Atul Singh Mankotia (JKAS)
Under Secretary
Housing & Urban Development Department.

"No legal responsibility is accepted for the contents of publication of advertisements/publications in this part of The Ladakh Gazette. Persons notifying the advertisements/public notices will remain solely responsible for the legal consequences and also for any other misrepresentation etc."

P T RUDRA
GOUD

Digitally signed
by P T RUDRA
GOUD
Date: 2026.03.25
17:45:32 +05'30'

SANJIT
ROBERT
RODRIGUES

Digitally signed by
SANJIT ROBERT
RODRIGUES
Date: 2026.03.25
13:22:50 +05'30'